

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH

STAY Application No. : ST/Stay/2254/2012
Appeal No. : ST/899/2012-CU[DB]

Dated: 09/10/2012

Assistant Registrar
C.E.S.T.A.T. New Delhi
To,

KULWINDER SINGH
376, MOHALLA SHEGARH, CITY-
KAPURTHALA, DISTRICT-
KAPURTHALA.

Kulwinder Singh

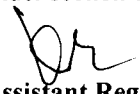
(Appellant)

VS

C.C.E. & S.T.-Ludhiana

(Respondent)

I am directed to transmit herewith a certified copy of Final Order No. ST/A/627/2012-CU[DB] ,
Stay/MISC Order No. ST/SO/1080/2012 and dated 28/09/2012 passed by the Tribunal under section 01(5)
of the Finance Act, 1994 relating to Service Tax Act, 1994.


Assistant Registrar
CUSTOMS Appeal Branch

Copy To,

1. Respondent

C.C.E. & S.T.-Ludhiana
CENTRAL EXCISE HOUSE...F -
BLOCK,
RISHI NAGAR,
LUDHIANA,
PUNJAB
141001

2. Advocate(s) / Consultant(s):

Mr. Varinder Singh, CA
170, Gujral Nagar ,
Jalandhar (PB)

3. C.D.R

4. Bar Association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence Colony,
New Delhi-3

7. Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8. Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9. Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

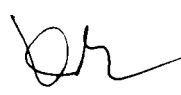
10. LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11. TaxIndiaOnline.com Pvt. Ltd., Unit No. 1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant
Kunj, New Delhi - 110070

12. Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Ameer Pet, Hyderabad -
500038

13. Office Copy

14. Gaurd File


Assistant Registrar
CUSTOMS Appeal Branch

**CUSTOMS EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,**

West Block No.2, R.K.Puram, New Delhi

COURT-II

Date of hearing/decision: 28.9.2012

**Stay Application No.2254 of 2012 in
Service Tax Appeal No.899 of 2012**

Kulwinder Singh

.. Appellant/applicant

Vs.

C.C.E., Ludhiana

....

Respondent

Appearance:

Shri Varinder Singh, Chartered Accountant for the applicant/appellant
Shri G. Dixit, A.R. for the respondent

Coram: Hon'ble Mr. D.N.Panda, Judicial Member
Hon'ble Mr. Mathew John, Technical Member

Final Oral Order No. ET/A/627/12CW.
Per Mr. D.N.Panda: Stay order No. ST/S/1080/12CW

Revenue agrees that repair of public road being
declared as ^{n/a} taxable service by virtue of Section ²⁷~~79~~ of Finance Act,
1994, both the stay application and appeal are allowed.

(D.N.Panda)
Judicial Member

(~~Mathew John~~)
Technical Member

scd/